

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1487
ANSWERED ON:14.08.2013
POSTAL LIFE INSURANCE POLICY OF MIGRATED CONSUMERS
Patel Shri Bal Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the rural people are eligible for the postal life insurance policy when they migrate to cities on temporary basis;
- (b) if so, the details thereof and the terms and conditions laid down for continuation of the policy;
- (c) whether it is compulsory to produce the resident proof of the city they are living in for the above purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

- (a) No, Madam.
- (b) No in view of (a) above. If an RPLI policy holder who is resident in rural area migrates to urban area, the RPLI policy will continue subject to timely payment of premium.
- (c) No.
- (d) Not applicable in view of (c) above.